

HEAD OFFICE**Uttarakhand Pollution Control Board**

Gauradevi Paryavaran Bhawan

46-B, I.T. Park, Sahastradhara Road,
Dehradun (Uttarakhand)

**Action Taken Report**

Original Application No. 294 of 2020

In compliance of order dated 11.11.2021
of the

**Hon'ble National Green Tribunal,
Principal Bench,
New Delhi**

January, 2022

**Action Taken Report
In the matter of
Original Application No. 294 of 2021**

Dr. Chaitanya Bhandari & Anr.

Applicant

Versus

**Uttarakhand Environment Protection
and Pollution Control Board**

Respondent

In compliance of order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 11.11.2021, joint inspection of the waste disposal sites of Nagar Panchayat, Gairsain was conducted by the officials of Uttarakhand Pollution Control Board, Dehradun and Nagar Panchayat, Gairsain on 01.12.2021. Shri Puskar Singh Rawat, Chairman, Nagar Panchayat, Gairsain was present at the time of inspection. Observation and present status of solid waste management is as described below:

A. Present Status of Waste Management:

- i) About 700 Kg/day waste is generated from the Nagar Panchayat. Waste is collected from door-to-door and segregated manually. As per joint inspection report of Regional Officer, Dehradun panchayat has developed necessary infrastructure for door-to-door waste collection and transportation of wastes.
- ii) Recyclable waste is segregated as plastic (90-100 Kg/day), wastepaper (24-25 Kg/day) and metals (10-15 Kg/day). Waste compactor has been provided and operating for compaction of segregated wastes.
- iii) As per inspection report, in the year 2021-22 (till 01.12.2021), 5.737 Tonnes segregated waste has been sold out, which has generated Rs. 45,843.00 income for Panchayat, while 1.22 Tonnes waste, consisting-

Plastic-300 Kg, 120 Kg metal and 800 Kg wastepaper) is stored at compaction site.

B. Management of Legacy Wastes:

- i) About 20-22 Tonnes of legacy waste is present at the dump site in question. However, as per the report, legacy waste is segregated daily.
- ii) For safeguard form waste littering in to nearby river, safety wall and barricading of CGI sheet has been provided.

Copy of inspection report is enclosed as **Annexure-1**.

The State Government has sanctioned Rs. 190.83 Lacs to Nagar Panchayat, Gairsain for establishment of Solid Waste Management and Decentralized Segregation facility also vide letter no. 269/(1)/iv-3/2021-12(11SWM)/19 dated 04.02.2021. District Administration, Chamoli has allotted 0.201 hectare land to Nagar Panchayat, Gairsain at village Kotiyana for scientific disposal of MSW.

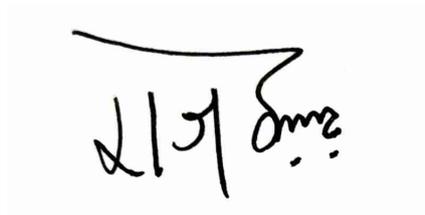
Uttarakhand Pollution Control Board has issued directions under section-5 of the Environment (Protection) Act, 1986 to Executive Officer, Nagar Panchayat, Gairsain, Distt. Chamoli vide letter ref. no. UKPCB/HO/NGT-183-98/2021/92 dated 22.12.2021, to show cause within 30 days from date of issue of directions, why not an environmental compensation of Rs. 1.0 Lakh/month from 01.04.2021 to date of inspection i.e. 01.12.2021 (8 months) total amount of Rs. 8.0 Lakh be imposed against the Nagar Panchayat, Gairsain under the provisions of above said Act. Nagar Panchayat, Gairsain is also directed to scientifically dispose 20-22 tonnes of legacy waste stored at the site on priority basis as per the provisions of Solid Waste Management Rules, 2016. Copy of directions issued dated 22.12.2021 is enclosed as **Annexure-2**.

It is evident from above that the Uttarakhand Pollution Control Board has issued necessary directions to the concerned Nagar Panchayat for solid waste management in accordance of provisions made under the Solid waste Management

Rules, 2016 as amended. Show cause notice has also been issued to impose an environmental compensation of Rs. 8.0 Lakh due to timely inaction of Nagar Panchayat towards management of solid wastes which were also been sent to Secretary, Urban Development, Govt. of Uttarakhand; Director, Urban Development and District Magistrate, Chamoli for further action.

Apart from above, State Board have also issued directions to Director, Urban Directorate, Uttarakhand for ensuring compliance of Solid Waste Management Rules, 2016, time to time.

State Board is also convening meeting under the Chairmanship of Chief Secretary, Govt. of Uttarakhand as per directions given by the Hon'ble NGT in the matter of O.A. No. 606/2018 and monitoring the progress of scientific disposal of MSW, regularly.

A handwritten signature in Hindi script, likely belonging to a member of the State Board, is centered on the page. The signature is written in black ink on a light background.

माननीय राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 294/2020 डा0 चैतन्य भण्डारी बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड व अन्य में 11-11-2021 को पारित आदेश में चंगता गांव के समीप ठोस अपशिष्ट पदार्थों के निर्वहन के सम्बन्ध में संयुक्त निरीक्षण आख्या :-

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक सं० यू०के०पी०सी०बी०/एच ओ/सा०-183/496/4848-942 दिनांक 23/11/2021 के अनुपालन में आज दिनांक 01-12-2021 को संयुक्त निरीक्षण किया गया। संयुक्त निरीक्षण में श्री अरुण कुमार राज अवर अभियन्ता नगर पंचायत गैरसैण, श्री पुष्कर सिंह रावत अध्यक्ष नगर पंचायत गैरसैण, श्री राकेश कण्डारी सहायक पर्यावरण अभियन्ता, यू० के०पी०सी०बी० व डा० राज कुमार चतुर्वेदी क्षेत्रीय अधिकारी यू० के०पी०सी०बी० देहरादून उपस्थित थे। बिन्दुवार आख्या निम्न प्रकार है :-

1- क्षेत्रीय कार्यालय देहरादून की दिनांक 09-04-2021 की आख्या के अनुरूप में वर्तमान में प्रश्नगत स्थल पर ठोस अपशिष्ट निस्तारण की अद्यतन स्थिति।

नगर पंचायत द्वारा अवगत कराया गया है, कि "प्रतिदिन लगभग 700 किलो० ठोस अपशिष्ट डोर-टू डोर एकत्रित कर पृथक्करण किया जा रहा है, पृथक्करण के लिये 07 पर्यावरण मित्र नियुक्त किये गये हैं, कॉम्पैक्टर के माध्यम से पृथक्करण कर कॉम्पैक्ट किया जा रहा है, जिसमें 90 से 100 किलो० प्लास्टिक, 24 से 25 किलो० गत्ता पैपर एवं 10 से 15 किलो० धातु प्रतिदिन पृथक् किया जा रहा है। 01 अप्रैल 2021 से वर्तमान तक कुल 5.737 टन वेस्ट विक्रय किया गया है, जिससे निकाय द्वारा कुल रू०-45,843.00 की आय अर्जित की गयी है। तथा वर्तमान में 300 किलो० प्लास्टिक, 120 किलो० मेटल, एवं 800 किलो० गत्ता इस प्रकार कुल 1.22 मैट्रिक टन कॉम्पैक्ट स्थल पर भण्डारित है।"

डोर-टू डोर एकत्रण हेतु 01 अप्रैल 2021 के उपरान्त नगर पंचायत द्वारा ठोस अपशिष्ट के परिवहन हेतु एक कूड़ा बुलोरो मैक्सी, ट्राली, ट्रैक्टर, टैंकर क्रय कि गयी, व पूर्व में बड़ा ट्रक टाटा 407 माडल एवं एक बुलोरो ट्राला व 25 हाथ ट्रालियां उपलब्ध थी।

2- वर्तमान में प्रश्नगत स्थल पर एकत्रित Legacy waste की मात्रा एवं उसके निस्तारण की कार्य योजना।

नगर पंचायत द्वारा अवगत कराया गया है, प्रश्नगत स्थल पर लगभग 20-22 टन कूड़ा एकत्रित है, कूड़ा स्थल पर ठोस अपशिष्ट की रोकथाम हेतु नगर पंचायत गैरसैण द्वारा सुरक्षा दीवार एवं सात फीट ऊंचाई के जी०आई०सीट की बैरीगैटिंग लगाई गई है, तथा प्रतिदिन पृथक्करण कार्य किया जा रहा है।

जिलाधिकारी कार्यालय के पत्र सं०-6348 /छब्बीस -18 (2020-21) दिनांक 03 मई 2021 द्वारा नगर पंचायत क्षेत्र गैरसैण में ठोस अपशिष्ट /कूड़ा निस्तारण हेतु जनपद चमोली के तहसील

Yanj

52

Ain

JS

कार्यालय नगर पंचायत गैरसैण (चमोली)

पत्रांक 380 /विधि0/न0प0गै0/वर्ष 2021-2022/दिनांक 01-12-2021।

माननीय राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 294/2020 डा0 चैतन्य भण्डारी बनाम उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड व अन्य में 11-11-2021 को पारित आदेश में चंगता गांव के समीप ठोस अपशिष्ट पदार्थों के निर्वहन के सम्बन्ध में नगर पंचायत गैरसैण के अनुपालन आख्या-

- 1- नगर पंचायत द्वारा प्रतिदिन लगभग 700 किलो0 ठोस अपशिष्ट डोर टू डोर एकत्रित कर पृथककरण किया जा रहा है, पृथककरण के लिये 07 पर्यावरण मित्र नियुक्त किये गये है, कॉम्पैक्टर के माध्यम से पृथककरण कर कॉम्पैक्ट किया जा रहा है, जिसमें 90 से 100 किलो0 प्लास्टिक , 24 से 25 किलो0 गत्ता पैपर एवं 10 से 15 किलो0 धातु प्रतिदिन पुथक किया जा रहा है। 01 अप्रैल 2021 से वर्तमान तक कुल 5.737 टन वेस्ट विक्रय किया गया है, जिससे निकाय द्वारा कुल रू0-45,843.00 की आय अर्जित की गयी है।, तथा वर्तमान में 300 किलो0 प्लास्टिक, 120 किलो0 मेटल, एवं 800 किलो0 गत्ता इस प्रकार कुल 1.22 मैट्रिक टन कॉम्पैट्रिक स्थल पर भण्डारित है।
डोर-टू डोर एकत्रण हेत 01 अप्रैल 2021 के उपरान्त नगर पंचायत द्वारा ठोस अपशिष्ट के परिवहन हेतु एक कूडा बुलोरो मैक्सी, ट्राली, ट्रैक्टर, टैंकर क्रय कि गयी, व पूर्व में बडा ट्रक टाटा 407 माडल एवं एक बुलोरो ट्रौला व 25 हाथ ट्रालियां उपलब्ध थी।
- 2- नगर पंचायत के प्रश्नगत स्थल पर लगभग 20-22 टन कूडा एकत्रित है, कूडा स्थल पर कूडे को नहीं फैलने के लिये अपशिष्ट की रोकथाम हेतु नगर पंचायत गैरसैण द्वारा सुरक्षा दीवार एवं सात फीट ऊंचाई के जी0आई0सीट की बैरीगैटिंग लगाई गई है, तथा प्रतिदिन पुथककरण कार्य किया जा रहा है,भविष्य में प्रस्तावित भूमि पर वैज्ञानिक ढंग से ठोस अपशिष्ट निस्तारण की व्यवस्था विकसित होने के उपरान्त लिगेसीबेस्ट को उक्त स्थल पर नियमानुसार निस्तारित किया जायेगा।
- 3- वर्तमान निस्तारण स्थल चंगता गांव के समीप स्थित निस्तारण स्थल की सुरक्षा दिवार एवं बैरीगैटिंग की गई है, तथा किसी प्रकार का ठोस अपशिष्ट रामगंगा में नहीं जा रहा है।



4- जिलाधिकारी कार्यालय के पत्र सं०-6348 / छब्बीस -18 (2020-21) दिनांक 03 मई 2021 द्वारा नगर पंचायत क्षेत्र गैरसैण में ठोस अपशिष्ट /कूड़ा निस्तारण हेतु जनपद चमोली के तहसील गैरसैण अन्तर्गत ग्राम कोलियाणा रा०उ०नि० क्षेत्र गैरसैण की ख० ख० सं०-02 के खसरा सं०-424 कुल रकवा 2.750 है० भूमि मध्ये 0.201 है० भूमि नगर पंचायत को प्राप्त हुई थी, जिसके क्रम में नगर पंचायत गैरसैण द्वारा ठोस अपशिष्ट प्रबन्धन परियोजना एवं विकेन्दीकृत हेतु सेग्रीगेशन हॉल के निर्माण डी०पी०आर० तैयार कर निदेशालय को प्रेषित की गयी है, जिसमें उत्तराखण्ड शासन के पत्र सं०-269/(1) **iv-3/2021-12 (11 swm)/19** देहरादून के द्वारा उक्त मद में रू०-190.83 00 लाख की धनराशि वित्तीय एवं प्रशासनिक स्वीकृति प्रदान की गयी।

5- पूर्व में नगर पंचायत गैरसैण के अधिशासी अधिकारी गुरदीप लाल आर्य कार्यरत थे, नगर पंचायत गैरसैण 16-05-2017 से दिनांक 09-11-2021 तक श्री गुरदीप लाल आर्य कार्यरत थे जिनका वर्तमान में स्थान्तरण नगर पालिका कार्यप्रयाग को में हो चुका है, वर्तमान में अधिशासी अधिकारी का पद रिक्त चल रहा है, तथा साथ ही पर्यावरण परीक्षक का पद भी रिक्त है।


(अरुण कुमार राज)
अवर अभियन्ता(आउटसोर्स)


(लक्ष्मण सिंह)
लेखा लिपिक(संविदा)


(पुष्कर सिंह रावत)
अध्यक्ष
नगर पंचायत गैरसैण

प्रेषक,

अधिशायी अधिकारी,
नगर पंचायत गैरसैण
जिला - चमोली।

सेवा में

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड देहरादून।

पत्रांक 300 / टो0अप0- / न0प0गै0 / 2021-22 / दिनांक 20 सितम्बर 2021।

विषय नगर पंचायत गैरसैण को ठोस अपशिष्ट प्रबन्धन परियोजना एवं विकेन्द्रीयकृत सेग्रीगेशन हॉल के निर्माण के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक सचिव शहरी विकास विभाग उत्तराखण्ड शासन देहरादून के कार्यालय पत्रांक संख्या 269/(1)/iv-3/2021-12(11swm)/19 देहरादून जो आपको पेषित एवं इस कार्यालय को पृष्ठांकित है के द्वारा दिनांक 04 फरवरी 2021 के द्वारा रू0 190.83 लाख (एक करोड नब्बे लाख तिरासी हजार मात्र) की वित्तीय एवं प्रशासनिक स्वीकृति प्रदान की गई है माह जुलाई 2021 में इस निकाय के नाम भूमि हस्तान्तरित होने पर इस कार्यालय द्वारा ई- निविदा प्रकाशित की जा रही है जिस हेतु आंगणन की छाया प्रति की आवश्यकता है।

अतः महोदय से अनुरोध है, कि आंगणन की छाया प्रति इस कार्यालय को उपलब्ध कराने की कृपा करेंगे।

भवदीय,

(जी0 एल0 आर्य)
अधिशायी अधिकारी,
नगर पंचायत गैरसैण
जिला - चमोली।

प्रतिलिपि :- सचिव शहरी विकास विभाग उत्तराखण्ड देहरादून।

00 (जी0 एल0 आर्य)

कार्यालय जिलाधिकारी, चमोली।

संख्या: 6348 / छब्बीस-18(2020-21) दिनांक: गोपेश्वर: 03 मई, 2021

उप जिलाधिकारी
गैरसैण।

कृपया जिलाधिकारी महोदय द्वारा निर्गत आदेश संख्या: 5399/छब्बीस (2020-21) दिनांक: 17 अप्रैल, 2021 का सन्दर्भ ग्रहण करने, जिसके द्वारा अपर सचिव, राजस्व अनुभाग-2, उत्तराखण्ड शासन, देहरादून के शासनादेश संख्या: 296/XVIII(III)/2021-18(8)/2021 दिनांक: 19 मार्च, 2021 के आलोक में नगर पंचायत क्षेत्र गैरसैण में ठोस अपशिष्ट/कूड़ा निस्तारण हेतु जनपद चमोली के तहसील गैरसैण अन्तर्गत ग्राम कोलियाणा रा0उ0नि0क्षेत्र गैरसैण की ख0खा0सं0-02 के खसरा सं0-424 कुल रकवा 2.750 है0 भूमि मध्ये 0.201 है0 भूमि जो कि नॉनजेडए श्रेणी-9(3)ग पशुचर एवं चाराई की भूमियां के रूप में दर्ज अभिलेख है को श्री राज्यपाल महोदय, वित्त विभाग एवं शासन की संस्तुति के आलोक में शर्तों/प्र. तबन्धों के अधीन शहरी विकास विभाग के पक्ष में निःशुल्क हस्तान्तरित किये जाने की स्वीकृति प्रदान की गयी है।

अवगतनीय है कि प्रश्नगत प्रकरण में जिलाधिकारी महोदय द्वारा अनुपालन आख्या से एक सप्ताह अन्दर अवगत कराये जाने के आवश्यक निर्देश दिये गये हैं।

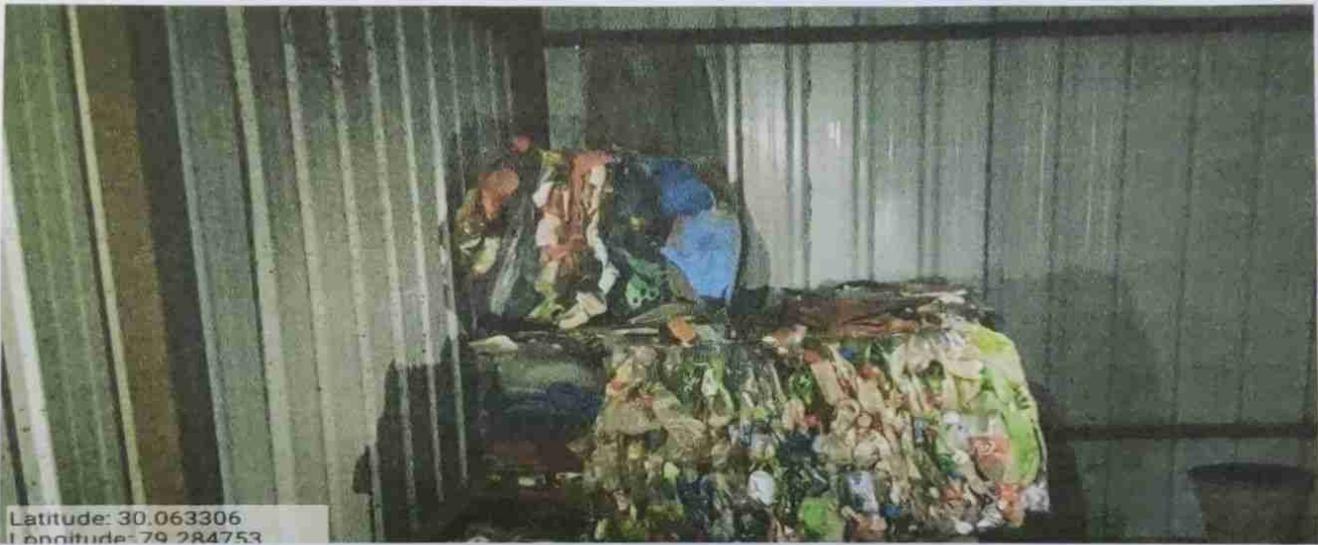
अतः उक्त के क्रम में तहसील स्तर पर की गयी कार्यवाही की अनुपालन आख्या से अवगत कराने का कष्ट करें।
संलग्न-यथोपरि।

प्रभारी अधिकारी,
कृते-जिलाधिकारी, चमोली।

प्रतिलिपि- अधिशासी अधिकारी नगर पंचायत गैरसैण को इस आशय के साथ कृपया कार्यालय आदेश दिनांक: 17 अप्रैल, 2021 के अनुपालन हेतु तत्काल तहसील स्तर पर समन्वय स्थापित कर नियमानुसार आवश्यक अग्रेत्तर कार्यवाही से अवगत कराने का कष्ट करें।

प्रतिलिपि- जिलाधिकारी महोदय के अवलोकनार्थ सादर प्रस्तुत।

प्रभारी अधिकारी,
कृते-जिलाधिकारी, चमोली।



Latitude: 30.063306
Longitude: 79.284753



Latitude: 30.066129
Longitude: 79.286064



HEAD OFFICE

Uttarakhand Pollution Control Board

"Gaura Devi Paryavaran Bhawan"

46B, IT Park, Sahasradhara Road, Dehra Dun (Uttarakhand)

Web : www.ueppcb.uk.gov.in. E-mail : msukpcb@yahoo.com

UKPCB/HO/1447-183-498/2021/ 92

Date: 22/12.2021

Speed Post

To,

Executive Officer,
Gairsain Nagar Panchayat,
Distt - Chamoli

Directions under Section-5 of Environment (Protection) Act - 1986

WHEREAS, Ministry of Environment, Forests and Climate Change, Government of India has promulgated Solid Waste Management Rules, 2016 under Environment (Protection) Act, 1986; and

WHEREAS, as per Rule - 20 of the Solid Waste Rules, 2016, the Urban local bodies located in hilly areas shall implement extra measures in addition to duties and responsibilities assigned under Rule-15; and

WHEREAS, a complaint regarding illegal waste dumping on the bank of river Ramganga at Gairsain, Distt- Chamoli was received by the Hon'ble NGT and

WHEREAS, Hon'ble NGT in its order dated on 22.12.2020, in the matter of O.A. no. 294/2020, Dr. Chaitanya Bhandari Vs Uttarakhand Environment Protection and Pollution Control Board, directed to District Magistrate, Chamoli, Uttarakhand State Pollution Control Board and Nagar Panchayat, Gairsain to look into grievance of the applicant and take appropriate action in accordance with law; and

WHEREAS, in compliance of order of the Hon'ble NGT order dated 22.12.2020, joint inspection of site was carried out by the officials of Uttarakhand Pollution Control Board (UKPCB), Nagar Panchayat and District Administration on 07.04.2021 and made following observations :-

1. Around 1.0 Ton/day solid waste generated over the area of Nagar Panchayat, Gairsain. Nagar Panchayat has also established plastic compactor through which plastic waste has been compacted.
2. Door to Door collection of solid waste is being done by Nagar Panchayat.
3. The disposal of solid waste at the dumping site of Nagar Panchayat is not being done according to the scientific method of the Solid Waste Management Rules, 2016. Also, the dumping site is situated at a distance of about 48 meters from the River-Ramganga.
4. During inspection, no solid waste found in River-Ramganga. Safety wall and 7 feet height GI sheet have also been installed for the prevention of solid waste.

WHEREAS, Hon'ble NGT in its order dated 11.11.2021 in the matter of O.A. 294/2020 passed following directions :-

"In view of above, legacy waste accumulated at the present site needs to be remediated. Waste processing plant needs to be set up and operationalized for day to day management. Damage to rivers or streams in hilly locations and towns needs to be safeguarded. It is also necessary to ascertain waste management for towns having population less than one lakh in the State. Accordingly, we direct the State PCB to take further remedial action and show cause why their accountability be not fixed for its failure so far. We also direct Secretary, Urban Development, Uttarakhand to ensure remedial action and file an action report.

WHEREAS, in compliance of order of the Hon'ble NGT dated 11.11.2021, Again joint inspection of site was carried out on 01.12.2021 and made following observations :-

1. Around 700 Kg/day solid waste is being segregated after door to door collection, 07 Paryavaran Mitra is being appointed for segregation. Solid waste comprises of 90 - 100kg plastic, 24-25kg Gatta paper and 10-15kg metal per day are segregated and then compacted by the help of compactor. From 01April, 2021 to present around 5.737 Ton waste is being sell, from which Nagar Panchayat earned income of Rs 45,830/-. At present 300 Kg plastic, 120 Kg metal and 800 Kg Gatta, total-1.22MT is being stored to compact.

..cont..page-2

2. Said site has around 20-22 Ton waste collected. Safety wall and 7 feet height GI sheet have also been installed for the prevention of solid waste at dumping site and work is segregation is in progress daily.
3. Uttarakhand Shashan vide its letter no.-269/(1) iv-3/2021-12(11SWM)/19 dated 04.02.2021 sanctioned amount of Rs 190.83 lacs for construction of segregation hall for Nagar Panchayat, Gairsain.

It is evident from the above observations, that even now, around 20-22 Ton legacy waste is stored at the said site and work has not started in the new land allotted to Nagar Panchayat, Gairsain; and

WHEREAS, Hon'ble NGT in the matter of O.A. no. 606/2018 issued directions that :- "The work of legacy waste sites remediation from dated 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10.00 Lakh per month per local body for population of above 10 lakh, Rs10.00 Lakh per month per local body for population of above 10 Lakh, Rs 5.00 Lakh per month per local body for population between 5 Lakh to 10 Lakh and Rs 1.00 Lakh per month per local body; and

Now Therefore, in exercise of the power conferred under Section-5 of Environment (Protection) Act - 1986 as amended with approval of the competent authority of the Board, notice is hereby served to Nagar Panchayat, Gairsain to Show Cause within 30 days of time from issue of this notice to the undersigned, why not the Environment compensation of ₹1.0 Lakh/Month from 01.04.2021 to date of final inspection i.e. 01.12.2021 (total 08 months), total ₹8.0 lacs shall be imposed on the Nagar Panchayat, Gairsain under the provisions of above Acts. Nagar Panchayat, Gairsain is also directed to scientifically dispose 20-22 Ton legacy waste stored at the said site on priority basis as per the provisions of Solid Waste Management Rules, 2016 and send compliance report to this office.

This issues with the approval of competent authority of this Board.


(S.P. Subudhi)
Member Secretary.

Copy to :-

1. Secretary, Urban Development Department, Dehradun for kind information
2. Director, Urban Development Directorate, Dehradun for kind information and necessary action.
3. District Magistrate, Chamoli for kind information and necessary action.
4. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
5. Guard File.


Member Secretary